

[Print](#)**Defective Case Register from 2025-09-27 to 2025-09-27**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/29751/2025	SANJEEB KUMAR JENA	2025-09-27	14-NOT PROPERLY INDEXED. Case pending before the Lower Court mentioned in the petition does not tally with the certified copy of Rejection order.
2	D-CRLMC/29983/2025	BIGYAN KUMAR SHARMA, (SR.ADV.)	2025-09-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.74 not neat and legible. 2..Receipt Showing Serv.copy To CBI not Filed.
3	D-ABLAPL/30341/2025	PRONoy MOHANTY	2025-09-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.ABLAPL Petition and Annexure-1 to 3 not page marked in Index.2. Page nos.12 to 20 not neat and legible.
4	D-BLAPL/30229/2025	SUSHANTA KUMAR JOSHI	2025-09-27	.Name Of The Filing Advocate Not In Capital Letters In The Petition
5	D-CRLMC/29977/2025	RAGHUNATH DASMOHAPATRA	2025-09-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid on V.nama. 2..Receipt Showing Serv.copy To Vigilance not Filed.
6	D-WP(C)/40585/2025	SUBHADUTTA ROUTRAY	2025-09-27	Name of petitioner no.3 not correct.
7	D-ARBP/40718/2025	PRADEEP KUMAR PANDA	2025-09-27	1.Neat and legible copy of page nos.14 15 17 19 and 21 to be filed. 2. Regd. number not correctly furnished in Prayer of the petition
8	D-CRLMC/29894/2025	MANOJ KUMAR PANDA	2025-09-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
9	D-CRLMC/30022/2025	BIBHU PRASAD MOHANTY	2025-09-27	1. C.Copy of F.I.R. to be filed.
10	D-ABLAPL/30219/2025	SOUBHAGYA KUMAR DASH	2025-09-27	Court fee Rs.5.00 to be filed.
11	D-CMP/39837/2025	SUBHRANSU BHUSAN MOHANTY	2025-09-27	20-VERNACULAR CERTIFICATE NOT FURNISHED.
12	D-CRLMC/30347/2025	ARUN KUMAR BEHERA	2025-09-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. A.W.F.of Rs.15/-and Advocate clerk fee of Rs.2/- not paid on V.nama.
13	D-CONTC/37803/2025	ADV.	2025-09-27	1. W.A. case number not correctly furnished Sl. no.7 in Index and 10th line of the para

				no.7 .
14	D-BLAPL/30362/2025	PRAVAT KUMAR NAYAK	2025-09-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and address of Op. No.2 mentioned in cause title and para-3 of the petition be deleted. Thereafter put up for SR.
15	D-CRLMC/29847/2025	KALU CHARAN SWAIN	2025-09-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
16	D-CRLMC/30336/2025	JUGALA KISHORE PANDA	2025-09-27	C.copy not filed.
17	D-CRLMC/29873/2025	SURAJ MOHANTY	2025-09-27	20-VERNACULAR CERTIFICATE NOT FURNISHED.
18	D-CRLMC/29898/2025	AKSHAYA KUMAR SAHOO	2025-09-27	1. Paragraph no. not correctly furnished in the petition.
19	D-WA/28979/2025	SASWAT DAS,A.G.A	2025-09-27	AU fee Rs 2.25/- to be paid. 2.C. copy of impugned order not page mark as well as Index. 3. Code Incorrect.
20	D-CMP/40144/2025	SUBHENDU KAR	2025-09-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. no. 5 not correctly described in affidavit and IA affidavit
21	D-CRLMC/29997/2025	ARJUNA CHARAN BEHERA	2025-09-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. C.Copy of charge sheet to be filed.2. Paragraph no. not correctly furnished on declaration.
22	D-ABLAPL/30317/2025	KARUNAKAR GAYA	2025-09-27	A.B.no.7033/23 and 7625/23 date of disp.of. in ref. certificate not tally with FIR details.
23	D-WP(C)/40035/2025	RANJIT SAMAL	2025-09-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
24	D-BLAPL/30015/2025	BIJAY KUMAR BEHERA	2025-09-27	As per Rejection order the G.R.Case not correctly furnished in Cause Title.
25	D-BLAPL/30181/2025	JUGALA KISHORE PANDA	2025-09-27	14-NOT PROPERLY INDEXED.
26	D-CRLA/29743/2025	ACHYUTANANDA PATTANAIK	2025-09-27	Put up for S.R. after redacting the name of relatives of victim from appeal memo at para-4
27	D-CRLMP/30004/2025	MANORANJAN MISHRA	2025-09-27	1. Subject code not correctly furnished in Index. 2. Provision of law not correctly furnished.
28	D-BLAPL/30354/2025	RABINDRA NATH PRUSTY	2025-09-27	1. Name of the petitioner mentioned in the application mismatch with Certified copy of Rejection order and V.nama. 2.Paragraphs not properly mentioned in declaration of the affidavit.

29	D-BLAPL/29842/2025	AMITAV TRIPATHY	2025-09-27	1. Page No. 75 has not been filed . 2.Petitioner Nos. 2 and 3 as mentioned in Cause Title do not find place in Rejection order.
30	D-CRLMP/30028/2025	RAKESH KUMAR ROUSTRAY	2025-09-27	20-VERNACULAR CERTIFICATE NOT FURNISHED.
31	D-CRLMP/29950/2025	DIPAK RANJAN MISHRA	2025-09-27	1-COURT FEE IS DEFICIENT. 1.Occupation and Name of the Town/Dist. not furnished in affidavit. 2. Fathers name of the petitioner not correctly furnished in affidavit. 3. Court fee Rs.6/- to be paid. 4.Provision of law U/S 528 BNSS,2023 not correctly furnished in cause title.
32	D-CRLMP/30063/2025	MANOJ KUMAR MOHANTY (2)	2025-09-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Neat and legible page nos. 7 to 11 to be filed.
33	D-ABLAPL/30368/2025	ASHOK KUMAR JENA	2025-09-27	page mark not furnished in the index and page nos. 26 and 27 are not neat.
34	D-BLAPL/29871/2025	JNYANANANDA PANDA	2025-09-27	1. Annexure-1 is not properly paginated as page 9 is is not filed.
35	D-BLAPL/29840/2025	AMITAV TRIPATHY	2025-09-27	1. The name of the village mentioned in Cause Title does not tally with that of Rejection order. 2.Page No. 75 paginated twice.
36	D-WP(C)/40030/2025	RANJIT SAMAL	2025-09-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
37	D-CRLMP/30112/2025	MANOJ KUMAR MOHANTY (2)	2025-09-27	.Subject Code incorrectly Mentioned
38	D-CRLREV/18312/2025	TUKUNA KUMAR MISHRA	2025-09-27	C.Copy dated.7.1.25 not filed.
39	D-BLAPL/30186/2025	RAMESH CHANDRA MAHARANA	2025-09-27	Name of Court not correctly furnished in Cause Title.
40	D-CONTC/37795/2025	ADV.	2025-09-27	C.T .of annex. 1 to be filed
41	D-CRLMA/24477/2025	TAPAN MISHRA	2025-09-27	3-AUTHENTICATION FEE IS DEFICIENT. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. i) A. fee Rs-2.25/- to be paid.ii) Provision of law not correctly furnished.iii) Petitioner no. 2 to 4 and opp. party no. 2 in CRLMP not a party in CRLMA
42	D-WP(C)/40027/2025	RANJIT SAMAL	2025-09-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
43	D-CONTC/37885/2025	ADV.	2025-09-27	1.Address to the Honorable Court Is Wrong.

44	D-BLAPL/29841/2025	AMITAV TRIPATHY	2025-09-27	1.Petitioner No. 2 as mentioned in the Cause Title does not find place in Rejection order.
45	D-CRLREV/30424/2025	RASHMIKANTA MAHALIK	2025-09-27	S.R. will be made after deleting the name of the informant from the cause title and affidavit as per standing order.
46	D-CRLMP/29988/2025	KURESH PRASAD DASH	2025-09-27	1. FIR dated not correctly furnished in the prayer of the petition.
47	D-CRLA/29852/2025	SANJIT MISHRA	2025-09-27	Code Wrongly indicated 2. Page nos.36 56 marked twice
48	D-STREV/37137/2025	SUNIL MISHRA,S.C	2025-09-27	Provision of law not correctly furnished in I.A for condonation of delay.
49	D-WP(C)/40039/2025	RANJIT SAMAL	2025-09-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
50	D-CONTC/37883/2025	ADV.	2025-09-27	1.Address to the Honorable Court is Wrong. 2.Date of Disposal Wrongly Furnished on the top of the Cause Title.
51	D-CONTC/37797/2025	ADV.	2025-09-27	1. paragraphs not correct in declaration of affidavit. 2.Annex.1 partially neat.3.annex.4 not page marked
52	D-ABLAPL/30376/2025	PANCHANAN PANIGRAHI	2025-09-27	1. Page no.10 not neat and legible.
53	D-CRLREV/30147/2025	PRAMOD KUMAR JENA	2025-09-27	Period of Delay 371 days delay,Limitation petition not filed 2.Put up SR after redacting the name of Informant from the petition.
54	D-ABLAPL/30385/2025	SIVA SANKAR CHAINI	2025-09-27	1. Paragraph no. not correctly furnished on declaration.
55	D-WP(C)/39390/2025	SOURAV SUMAN BHUYAN	2025-09-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Annex.5 not reflect in page no .36. 2.petitioner no.1 and 10 both are same and signature of above party not found in v.nama .
56	D-WP(C)/39581/2025	SIDDHARTH GOUTAM DAS	2025-09-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
57	D-CRLA/29764/2025	BISWA BHUSAN DAS	2025-09-27	Nomenclature of trial court case not furnished in synopsis and para no.1 of appeal memo and I.As.
58	D-ABLAPL/30386/2025	AKASH BHUYAN	2025-09-27	17-REFERENCE CERTIFICATE NOT FURNISHED.
59	D-WP(C)/39475/2025	SUVASHISH PATTANAIK	2025-09-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. No. of order under Annexure-1 does not tally with Index and para-3 of the petition.2. Page no.48 not neat and legible.3. Letter no. not correctly furnished under Annexure-5 in Book marked.

60	D-BLAPL/30342/2025	LALITENDU BHUYAN	2025-09-27	1. L.A.A.fee of Rs.10/-not paid on V.Nama.
61	D-ABLAPL/30375/2025	ASUTOSH TRIPATHY	2025-09-27	1. Page no.7 not neat and legible
62	D-CRLMA/27191/2025	ADV.	2025-09-27	17-REFERENCE CERTIFICATE NOT FURNISHED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED I.A. filed for dispensing with c. copy of impugned order.
63	D-ABLAPL/30356/2025	SUSANTA KUMAR BARAL	2025-09-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
64	D-ABLAPL/30357/2025	BIKASH CHANDRA PARIJA	2025-09-27	P.S.NO MENTIONED IN CAUSE TITLE NOT TALLY WITH F.I.R.COPY.
65	D-MACA/40293/2025	BIBHUDHENDRA DASH	2025-09-27	valuation with court fee payable not furnished further SR
66	D-BLAPL/30231/2025	PRADEEP KUMAR MOHANTY	2025-09-27	P.S.case no. wrongly mentioned in prayer portion of the petition.
67	D-WP(C)/38594/2025	SAMAYA KUMAR RAY	2025-09-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
68	D-BLAPL/30236/2025	SOUBHAGYA KUMAR DASH	2025-09-27	Subject code incorrectly mentioned in Index
69	D-ABLAPL/30166/2025	SUSANTA KUMAR BARAL	2025-09-27	1. G.R.Case No. mentioned in the Cause Title,Petition and Prayer appear to be not correct.
70	D-MACA/40328/2025	KAPILA CHARAN NAYAK	2025-09-27	Court Fee Rs.2,700/ payable, not paid
71	D-BLAPL/30259/2025	DIBA KAR BISWAL	2025-09-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
72	D-ABLAPL/30361/2025	KARUNAKAR GAYA	2025-09-27	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
73	D-MACA/40369/2025	SOMNATH ROY	2025-09-27	statutory deposit not made
74	D-BLAPL/30262/2025	SOUMYA JYOTI BISWAL	2025-09-27	1. fathers name of the petitioner mentioned in the cause title is not tally with Rejection order
75	D-BLAPL/30267/2025	LAXMIDHAR MAHAPATRA	2025-09-27	1. Annexure- 4 not attested
76	D-BLAPL/30245/2025	SUCHIT KUMAR NAYAK	2025-09-27	14-NOT PROPERLY INDEXED. Not properly paginated and not reflected annexure-1 at page 11.
77	D-MACA/40411/2025	BISWAJIT MOHANTY	2025-09-27	Period of Delay 55 days

78	D-BLAPL/29887/2025	AKSHAYA KUMAR SAHOO	2025-09-27	1. Annexure 1 and 2 not attested
79	D-CONTC/37805/2025	ADV.	2025-09-27	1. W.A. case number not correctly furnished Sl. no.7 in Index and 10th line of the para no.7. 2. Annexure-4 not paginated.
80	D-ABLAPL/30333/2025	GYANA RANJAN MAHAPATRA	2025-09-27	.Petition not correctly addressed to Honorable Court
81	D-MACA/40457/2025	BISWAJIT MOHANTY	2025-09-27	Petitioner no 4 not executed
82	D-ABLAPL/30280/2025	MANORANJAN DAS	2025-09-27	14-NOT PROPERLY INDEXED.
83	D-BLAPL/30340/2025	DR. SIMANCHALLA RANJIT	2025-09-27	1. Name of P.S.under Annexure-1 does not tally with Index and Cause title.
84	D-MACA/40378/2025	ADAM ALI KHAN	2025-09-27	Period of Delay 85 days 2. statutory deposit not made
85	D-WP(C)/36623/2025		2025-09-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexures not reflected properly in averments
86	D-ABLAPL/30232/2025	PRADEEP KUMAR MOHANTY	2025-09-27	Not properly page marked
87	D-CRLMP/30034/2025	RANJAN KUMAR ROUT	2025-09-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and date chart not mentioned in Index. 2. Age of the petitioner no. 6 not mentioned in Cause Title. 3. Page no.14 not legible.
88	D-BLAPL/30283/2025	DEBASNAN DAS	2025-09-27	1. in declaration under affidavit no. of paragraph wrongly furnished
89	D-BLAPL/30285/2025	PARTHA SARATHI DAS	2025-09-27	1. Marking of page 7 done after page 5
90	D-BLAPL/30323/2025	NITYABRATA BEHURIA	2025-09-27	Annex.2 not mentioned in page no.14
91	D-WP(C)/39010/2025	ATMAJIT MANMITH DAS	2025-09-27	Annexure 11 not correct in para 13 of averments.
92	D-BLAPL/30234/2025	JUGALA KISHORE PANDA	2025-09-27	Year of the Spl. G.R. case no. mentioned in the petition does not tally with the Certified copy.
93	D-CRLMC/29874/2025	DILLIP KUMAR RAY	2025-09-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Aged about 68 years mentioned in cause title on petitioner no.3 appears to be wrong. 2. PS case number not correctly furnished in GROUND (D) and Prayer of the petition. 3. HBAWF fee Rs. 50/- and A.C. fee Rs. 2/- to be paid on V.nama. 4. Page no.16 Annex-2 not exhibited
94	D-RSA/25606/2025	SHISHIR KUMAR SAMAL	2025-09-27	C.F Not Paid ,claiming for exemption being Lower Income Group.Hence current Income

				Certificate to be filed for exemption. Put up there after for further S.R.
95	D-WA/39472/2025	SAROJ KUMAR JEE,A.G.A	2025-09-27	Period of Delay 126 days
96	D-CRLA/29900/2025	AKSHAYA KUMAR SAHOO	2025-09-27	1-Sentence awarded u/s.341 IPC wrongly mentioned in synopsis and appeal memo
97	D-WP(C)/40238/2025	RANJIT SAMAL	2025-09-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
98	D-WP(C)/38586/2025	AJAY KUMAR ROY	2025-09-27	page nos.58 63 94 and 110 not neat and legible.
99	D-BLAPL/30081/2025	MAHES DAS	2025-09-27	1. page-9 not legible
100	D-CMAPL/25946/2025	NETRANANDA BISWAL	2025-09-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 1378 days delay. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. .i)Page mark not properly in Index. ii) Reference certificate not furnished. iii)Vernacular certificate not furnished
101	D-CRLA/29494/2025	SAPAN KUMAR PAL	2025-09-27	Court Fee Rs.6.00 not paid 2.D.C.Fees Rs.15.90 not paid 3.Court Fees and stamps not paid 4.Provision of Law Wrongly furnished 5.Synopsis and Date chart not page marked, 6.Para No-6 furnished twice in appeal memo, 7.The name of victim be deleted para-D of grounds
102	D-WP(C)/38562/2025	RAJIV KUMAR MAHANTA	2025-09-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Sl.no.1 appears to be wrong in affidavit.2.Petitioner no.4 not executed in V.nama.
103	D-RSA/34318/2025	SOUBHAGYA KUMAR DASH	2025-09-27	Put up for further S.R after disposal of I.A for exemption of C.Fee for computing the period of limitation.
104	D-CRLA/30012/2025	RANJAN KUMAR NAYAK	2025-09-27	Put up for S.R. after redacting the names of relatives of the victim from appeal memo
105	D-ABLAPL/30238/2025	ASUTOSH TRIPATHY	2025-09-27	1. In Declaration under affidavit no of paragraph wrongly furnished. 2. Page no 8 not legible 3. H.C B.A M.W S Rs 50/- to be paid in V>Nama
106	D-WP(C)/39373/2025	SATYAJIT SAMAL	2025-09-27	As per petition, annex.5 neither mentioned in the index nor filed .
107	D-CONTC/39902/2025	NIRANJAN PAIKRAY	2025-09-27	Receipt showing service of copy of judge. be filed.
108	D-CONTC/37807/2025	ADV.	2025-09-27	1. W.A. case number not correctly furnished Sl. no.7 in Index and 10th line of the para no.7. 2. Annexure-4 not paginated.
109	D-WP(C)/39374/2025	DR. PRASANTA KUMAR MISHRA	2025-09-27	page nos. 21 to 27 are not neat.

110	D-RVWPET/36417/2025	SIDHARTHA SWAIN	2025-09-27	Court Fee Rs-12/- payable, Rs-6/- paid, Rs-6/- to be paid.
111	D-WP(C)/40242/2025	RANJIT SAMAL	2025-09-27	1. Page Nos. 32 To 34 are not Legible.
112	D-WP(C)/40245/2025	RANJIT SAMAL	2025-09-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
113	D-CRLMC/29984/2025	JAYAKRISHNA MOHAPATRA	2025-09-27	1. C. Copy of F.I.R. to be filed.
114	D-CRLMP/29962/2025	KABIR KUMAR JENA	2025-09-27	1. Name and Address of the Op. no.1 not mentioned in cause title.
115	D-WP(C)/39376/2025		2025-09-27	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. power not filed. 2. page nos. 19 28 34 to 39 are not neatly legible. 3. power not filed.
116	D-WP(C)/39382/2025	SWAPNA KUMAR OJHA	2025-09-27	page no. 21 22 are not neat.
117	D-WP(C)/39534/2025	SIDHESWAR MALLIK	2025-09-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
118	D-BLAPL/30211/2025	MANORANJAN MISHRA	2025-09-27	14-NOT PROPERLY INDEXED.
119	D-WP(C)/40248/2025	RANJIT SAMAL	2025-09-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
120	D-WP(C)/39362/2025	SATYAJIT SAMAL	2025-09-27	Page no. 18 not correctly tagged.
121	D-CONTC/37857/2025	SITANSHU KUMAR DEY	2025-09-27	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
122	D-BLAPL/29730/2025	ACHYUTANANDA PATTANAIK	2025-09-27	1. S.T case no mentioned as cause title 230/2025 where as in the Rejection order it is 230/2024
123	D-RVWPET/36246/2025	ADYASIDHI MISHRA	2025-09-27	Name of the parties wrongly furnished in synopsis.
124	D-WP(C)/39337/2025	JASPREET KAUR	2025-09-27	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 16 to 21 not neat.
125	D-BLAPL/29872/2025	JNYANANANDA PANDA	2025-09-27	1. C.T. Case No. mentioned in the Cause Title, Petition and in prayer portion does not tally with that of Rejection order. 2. The name of the petitioner mentioned in Cause Title does not tally with that of V. Nama
126	D-BLAPL/29875/2025	KIRTAN DANG	2025-09-27	1. A. fee is deficient. 2. The name of the petitioners and Opp. Party have not been mentioned in the V. nama
127	D-CONTC/37801/2025	ADV.	2025-09-27	1. page nos. 40 41 and 54 partially neat. 2. Annex. 4 not page marked.

128	D- ABLAPL/30369/2025	BIJAYA KUMAR RAGADA	2025-09- 27	1. s/o not mentioned of petitioner no.2 in cause title.2. page mark not mentioned in index.
129	D- BLAPL/29995/2025	PRAVAT KUMAR NAYAK	2025-09- 27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. .Name Of The Filing Advocate Not In Capital Letters In The Petition
130	D-WP(C)/40587/2025	SUBHADUTTA ROUTRAY	2025-09- 27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Signature of deponent not correct both affidavit.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 27-09-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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